

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 02<sup>nd</sup> August, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR DIRECTION</b>				
1.	Original Application No. 134/2017(CZ) <b>(M.A.No.456/17)</b>	Ramesh Agarwal Vs. Chief Municipal Officer & Ors.	Mr. Ramesh Agarwal, Applicant in Person Mr. Anup Agarwal, Adv. Mr. Jitendra Bohare, Adv. Mr. Arvind Sharma, Adv. Mr. S.I.Hussain, Adv.	
<b>FOR ADMISSION</b>				
2.	Review Application No. 12/2017 (CZ) in O.A.No.116/2013 <b>(M.A.No.544/17)</b>	Ramkaran & 8 Ors. Vs State of Rajasthan & 13 Ors.	Mr. Ravi Shankar Sharma, Adv.	
3.	Original Application No. 28/2018(CZ)	Aavantika Gas Ltd. Vs UIO, through its Secretary, MoEF & CC & Ors.	Mr. Aniket Abhay Naik, Adv.	
<b>AFTER NOTICE</b>				
4.	Original Application No. 92/2017(CZ)	Santosh Bharti Vs Mr. Srinivas Sharma & Ors.	Mr. Dharamvir Sharma, Adv.	
5.	Original Application No. 103/2017(CZ) <b>(M.A.No.454/17)</b> <b>(M.A.No.30/18)</b>	Ram Bihari Sharma Vs Municipal Commisioner, Rewa & 5 Ors.	Mr. Praveen Diwedi, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Parul Bhadoria, Adv,	
6.	Original Application No. 132/2017(CZ) <b>(W.P.No.4277/17)</b>	Prakash Tomar Vs State of MP & Ors.	Mr. Prabhat KumarShukla,Adv. Mr. S.P. Tiwari, Adv. Mr. Pravin Diwedi, Adv. Mr. M.S. Tiwari, Adv. Mr. Akash Telang, Adv.	
7.	Original Application No. 22/2018(CZ)	Chhail Singh Rathore Vs State of Rajasthan & 5 Ors.	Mr. Atul Shrivastava, Adv.	
<b>FOR COMPLITION OF PLEADING</b>				
8.	Original Application No. 98/2016(CZ)	Santosh Bharti Vs. State of M.P. & Anr.	Mr. Santosh Bharti applicant in person Mr. Ankur Pastor, Adv. Mr. Tejaswa Rai, Adv. Mr. S.R. Waghmare, Adv.	
9.	Original Application No. 57/2015 (CZ)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Shantanoo Saxena, Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv.	

10.	Original Application No. 101/2017(CZ)	Shailendra Jain Kanje Vs State of MP & 6 Ors.	Mr. K.P.Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Mr. Om ShankarSrivastava,Adv Mr. Akash Ambedkar, Adv.	
11.	Original Application No. 67/2017(CZ)	Yashwardhan Singh Yadav Vs State of MP & Ors.	Mr. Rohit Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv.	
12.	Original Application No. 50/2015(CZ)	Sanjiv Tiwari Vs. Digamber Jain & 10 Ors.	Mr. Sanjiv Tiwari, Applicant in person. Mr. DharamveerSharma,Adv. Mr. Mayank Shrivastava,Adv. Mr. Arvind Shrivastava, Adv. Mr. P.K.Das, Adv. Mr. Sunil Dwivedi, Adv. Mr. B.L.Yadav, Adv. Mr. S.K.Verma, Adv. Mr. Ravikant Patidar, Adv. Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv. Mr. D.K.Jain, Adv. Mr. Amarpal Singh, Adv. Mr. Pradeep Jain, Adv.	
<b>FOR COMPLIANCE</b>				
13.	Original Application No. 58/2016(CZ)	Apsara Complex House Owners Association Vs. Municipal Corporation & 5 Ors.	Mr. Rohit Sharma, Adv. Ms. Anjum Feroz, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv. Ms. Zubia Sajid, Adv.	

**Note : No Hon'ble Members is posted in this Bench. The Cases listed above on 02-08-2018 shall be adjourned to 27-08-2018.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)